

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

42

C.P No. 26/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: Mr. Namdev Sattaupa Patil  
V/s.  
Shri Vaijanath Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(1)	ABHAY WADHWA	ADV. FOR PETITIONER	AB Wadhwa
(2)	PRACHI WAZALWAR	COUNSEL FOR PETITIONER	

42 Shikha Bhusha  
i/b Singhania Legal Services - for R-1 & 2

Vijay Badgujar  
Advocate for R.3

ORDER

CP No. 26/241/NCLT/MB/MAH/2017

At request of both the parties, list this matter for reporting on 12.07.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)